

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 33724/2018

JOKHAN(D) THR. LRS & ORS.

Petitioner(s)

VERSUS

RAM LAL (D) THROUGH LR

Respondent(s)

(FOR ADMISSION and I.R.

IA No. 8952/2021 - APPLICATION FOR SUBSTITUTION

IA No. 15849/2021 - CONDONATION OF DELAY IN FILING

IA No. 8957/2021 - EXEMPTION FROM FILING DEATH CERTIFICATE /
CERTIFIED COPY OF DEATH CERTIFICATE

IA No. 8953/2021 - EXEMPTION FROM FILING O.T.)

Date : 09-03-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBER]

For Petitioner(s)

Mr. Mrinal Gopal Elker, AOR

For Respondent(s)

Mr. S.D.Singh, Adv.
Mr. Rahul Kumar Singh, Adv.
Mr. Jitender Singh, Adv.
Ms. Meenu Singh, Adv.
Mr. Ram Kripal Singh, Adv.
Mr. Siddharth Singh, Adv.
Ms. Shweta Sinha, Adv.
Ms. Bharti Tyagi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned in filing application for
substitution.

Applications for exemption from filing original
death certificate and for substitution to bring on record
the legal heirs of the deceased petitioner No.3 are
allowed.

(ANITA MALHOTRA)
COURT MASTER

(KAMLESH RAWAT)
COURT MASTER